

has been able to raise Rs. 333 crores (approx.) through NTC Bonds till date. Balance amount would be raised through loan/sale of assets for which process has already begun.

Measures taken to boost 'KOSA', textile industry in Chhattisgarh

†873. SHRI RAMADHAR KASHYAP: Will the Minister of TEXTILES be pleased to state the details, measures being taken by Central Government to boost 'Kosa' Textile Industry existed in Chhattisgarh?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): For development of tasar ('kosa') silk industry in Chhattisgarh, the Central Silk Board, apart from providing research & development, seed extension and training support to supplement the efforts of the State Government, is also implementing the following sericultural projects/schemes:

1. United nations Development Programme.(UNDP) assisted sub-programme on development of Non-Mulberry Silk;
2. Development of nature grown tasar cocoons in Chhattisgarh (Development Project Chhattisgarh);
3. Catalytic Development Programme (CDP); under Catalytic Development Programme CSB implemented following two schemes—
 - (i) Support to State for the upgradation of multiplication infrastructure for tropical tasar;
 - (ii) Support to co-operatives/NGO for popularization of improved reeling/ spinning devices for tropical tasar.

Besides the above, Central Silk Board has established infrastructural units to supplement the efforts of the State Government in development tasar silk industry in Chhattisgarh.

Implementation of DHPY

†874. SHRI R.S. GAVAI: Will the Minister of TEXTILES be pleased to state:

(a) whether all the State Governments are implementing Deen Dayal Handloom Promotion Scheme;

†Original notice of the question was received in Hindi.

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(b) if so, the details of financial and other type of assistance provided to various State Governments particularly to the Maharashtra Government by the Central Government for the implementation of the said scheme;

(c) whether it is a fact that Government of Maharashtra have delayed the implementation of this scheme in the State; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): (a) 18 State Government has implemented the Deen Dayal Hathkargha Protsahan Yojana so far.

(b) Central assistance amounting to Rs. 83.35 crore has been released so far to the States that implemented the scheme.

(c) & (d) The Government of Maharashtra has not submitted any proposal till date for release of assistance under the scheme. However, the Government of Maharashtra has intimated that it has taken a decision to implement the Deen Dayal Hathkargha Protsahan Yojana in the State from the current financial year and also that steps have been initiated for allocation of funds in its budget for the year 2002-2003 by way of "supplementary demand".

Financial benefits of workers of closed NTC mills

875. SHRI J. CHITHARANJAN:
SHRI GAYA SINGH:

Will the Minister of TEXTILES be pleased to state:

(a) what will be the financial benefits offered to the workers in the NTC Mills which will be closed; and

(b) how many workers will have to leave service?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL) (a) Employees in the 66 unviable mills of NTC proposed for closure would be offered benefits under the Voluntary Retirement Scheme formulated by Department of public Enterprises